

Central Administrative Tribunal Principal Bench

**CP No.683/2017
In
O.A. 994/2017**

New Delhi this the 23rd day of March, 2018

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Sh. K.N. Shrivastava, Member (A)**

Tarun Kumar (aged about 31 years) (Appointment)
S/o Sarwan Kumar, R/o G-44 C, (GP 'B' Non-Gazetted)
Tilak Vihar, Tilak nagar Delhi-110018 ...Petitioner

(By Advocate : Applicant in person)

Versus

SHRI ASHISH CAANDRA VERMA
CHAIRMAN
DELHI SUBORDINATE SERVICES
SEELCTION BOARD THROUGH ITS CHAIRMAN
GOVT. OF NCT OF DELHI
F-18, KARKARDOOMA
INSTITUTIONAL AREA, DELHI-92.

.... Respondents

(By Advocate : Mr. Pradeep Singh Tomar with Ms. Sangita Rai)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

Ms. Sangita Rai, learned counsel for the respondents has produced a copy of the compliance affidavit and also enclosed a copy of the compliance of order dated 24.01.2018. We have perused the same. In our opinion, our directions stands complied with. The C.P. is, therefore, closed. Notices issued to the respondents are discharged.

(K.N. Shrivastava)
Member (A)

(Raj Vir Sharma)
Member (J)

